



KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram - 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004

No. PCB/HO/SEE2/NGT/O.A No. 639/2018

Date: 29/01/2020

From

Member Secretary

To

The Registrar
Hon'ble National Green Tribunal
Principal Bench, Faridkot House
Copernicus Marg,
New Delhi-110001

Sub: - For Complaiance of Hon'ble NGT order dated 05/11/2019 in OA No. 639/2018 - reg.

Ref: - 1) Hon'ble NGT Order dated 05/11/2019 in OA No. 639/2018
2) Letter No. A3/297/2019/Envvt. dated 02/12/2019 from Envvt Dept.

Sir,

The Hon'ble NGT vide ref (1) directed the SPCBs to undertake capacity enhancement out of consent funds by procuring requisite equipments, setting up of modern labs and recruiting/engaging staff and experts. Action taken report in compliance with above order is submitted herewith.

Yours faithfully,

MEMBER SECRETARY

Copy to :

1. The Chairman
CPCB , NewDelhi
2. The Regional Director
CPCB Regional Directorate
Bangaluru

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

**ACTION TAKEN REPORT IN COMPLIANCE WITH THE ORDER OF THE HON'BLE
NATIONAL GREEN TRIBUNAL IN OA NO. 639/2018**

The Hon'ble National Green Tribunal vide Order dated 05/11/2019 in O.A No. 639/2018 directed that State Pollution Control Board may undertake capacity enhancement out of consent fund by procuring requisite equipments, setting up of modern labs and recruiting/engaging staff and experts. It is also directed that all vacancies must be filled up as already directed by NGT vide order dated 28/08/2019 in O.A No. 95/2018 which may be ensured by the Chief Secretary.

It is submitted that there are 92 employees working in the Kerala State Pollution Control Board on permanent basis. An amount of 29 crore (approx) is incurred as monthly salary and other expenses. The salary of the employees is met entirely from the consent funds.

In order to have permanent appointment in the technical/administrative posts, notification was issued on 26/12/2015 for appointment by Public Service Commission. On 14/11/2019 the Kerala State Pollution Control Board rules 2019 was notified. The renewal of Kerala State Pollution Control Board State/ subordinate service rules 1999 is now under consideration of Kerala Public Service Commission. After getting the approval of Public Service Commission & Government the Board can make permanent appointment in the Board.

The vacancies in the entry cadre has been filled up by appointing person on contract basis. Steps are being initiated to make appointment in the cadre of Assistant Environmental Engineer, Assistant Environmental Scientist on contract/deputation basis. One person has already been appointed as Assistant Environmental Engineer in Head Office on deputation basis with the approval of Government. The decision has been taken to conduct work study for the creation of new post and for the appointment of new expert/staff.

In Kerala altogether there are 6 corporations 87 Municipalities and 941 Panchayats. The Hon'ble NGT vide order dated 25/04/2019 in OA No. 606/2018 directed to select three model cities, three towns and three villages in each district for the compliance of all environmental status within 6 months and the remaining local bodies by one year. Accordingly 3 model cities, 3 model towns, 3 model villages from each district were selected(48 local bodies) vide GO (Rt) No 45/2019/Envvt dated 31.05.2019 to make them fully compliant with environmental norms within six months and the remaining to be fully compliant within one year.

For the monitoring the compliance of all environmental statutes by the model cities/towns/villages 20 Technical Assistants were engaged in district office /Regional office /Head office with the responsibility of preparing inventorisatio n /annual report and progress report, monitoring of units in model city /town /panchayat and for coordinating the work of regional office and district office and to submit report to NGT . As the time of six month was over 25/10/2020, and the remaining local bodies (03 corporation,84 municipalities,899 panchayats) are to be made fully complaint by 25/04/2021,sanction was issued for engaging additional 47 Technical Assistants. The Salary expenses of these technical assistants are met from the consent fund.

Kerala is the first State which has taken initiative for the implementation of Anti Microbial Resistance action plan. Kerala State Pollution Control Board is funding 2 projects namely (1) study on anti microbial resistance in waste water by College of Engineering, Thiruvananthapuram (2) Surveillance of anti microbial resistance in selected surface bodies of Trivandrum District by Department of Environmental Science, University of Kerala.Total cost of these project is Rs. 23,62,000/- and the same is met from the consent fund.

For the Annual Maintenance Contract of CAAQMS and display system at display system at ESC Eloor - Edayar with M/s. Environment SA.Pvt.Ltd an amount of Rs. 9,14,500/- has been sanctioned from non plan fund.Sanction was also given to pay an amount of Rs. 3,45,309/- for the annual maintenance contract of CAAQMS by M/s. Chemtrol Industries Pvt Ltd at Calicut.

For the setting up of 2 continuous ambient noise monitoring stations an amount of 15,00,000/- was sanctioned from non-plan fund. For the revamping of connectivity

between control room and CCTV an amount of Rs. 7,16,314/- was also sanctioned under non-plan fund.

Based on judgment in W.P (C) No. 9155 of 2016 it was decided to install a model pollution control facility in an identified plywood industry in Vengola Grama Panchayath for controlling fugitive emission from such units. National Institute for Interdisciplinary Science and Technology (NIIST) - CSIR organization agreed to provide Technical support for designing of text, as well as designer capture hood, ducting, blowers and VOC destruction biofilters, under their Common Research and Technology Development Hub (CRTDH) programme for environmental Interventions in MSMEs. An amount of Rs. 35,14,026/- has been sanctioned for the implementation of the project from the non plan fund.

The Board has conducted a project "Hydrochemistry" of Vembanad Back waters with special reference to pollution problems and management measures. 10% of the project amount is sanctioned from the non-plan fund.

The Board is utilizing consent funds for the purchase of equipments/consumables for the proper working of laboratory. An amount of Rs. 1,14,69,874/-(may 2019 onwards) has been sanctioned for the purchase of equipments/consumables for the proper working of the laboratories. The list is produced herewith.

It is humbly submitted that consent fund is utilized effectively by the Board for the capacity enhancement and for the compliance of the environmental statutes .


MEMBER SECRETARY

ANNEXURE 1

STAFF STRENGTH IN KERALA STATE POLLUTION CONTROL BOARD

| Total manpower strength of the Board (sanctioned and presently in place) - 431 | | |
|--|--|-------------------------------------|
| Manpower | Sanctioned | Presently in place |
| Technical | Engineers - 136 | Engineers - 52 |
| Information Technology | - | |
| Others | Scientist - 84 Administration - 211 | Scientist - 6 Administration -34 |
| Total | 431 | 92 |

Chairman - 1

Member Secretary - 1

Unsanctioned post

1. NAMP operators - 39
2. Commercial Apprentice - 40
3. Instrumental Engineer-1
4. Instrumentation Analyst -1
5. Civil Engineer - 1
6. GIS Specialist - 1
7. Technical Assistant - 20 + 47

PROCEEDINGS

ANNEXURE - II

Sub: R&D programme – Project entitled “Study of antimicrobial resistance in waste water” by Dr. Swarnalatha K., Associate Professor, Department of Civil Engineering, College of Engineering, Thiruvananthapuram- Sanctioned – Orders issued.

KERALA STATE POLLUTION CONTROL BOARD

N0. PCB/HO/SEE2/General R&D/2019/A

Thiruvananthapuram, Dated 18/10/2019

Read: 1. Memorandum of Understanding dated 3-9-2019 between College of Engineering, Thiruvananthapuram and Kerala State Pollution Control Board
2. Letter No CET/ITC&SR No. 01/18-19 dated 6-9-2019 from the Principal, College of Engineering, and Thiruvananthapuram

ORDER

Reg. with A/D

The Principal, College of Engineering, Thiruvananthapuram vide the letter read second above, submitted a project proposal entitled, “Study of antimicrobial resistance in waste water” by Dr. Swarnalatha, K., Associate Professor, Department of Civil Engineering, College of Engineering, Thiruvananthapuram – 695016 at a total cost of Rs. 13,09,000/- (Rupees thirteen lakh and nine thousand only) for a period of two years. The objectives of the study are to conduct isolation and characterization of Antibiotic Resistant Bacteria from selected hospital effluents, sewage treatment plants, natural water bodies like canals, rivers etc.; to identify Antibiotic Resistance Gene from the isolated bacterial isolates by the RNA sequencing techniques and to study the efficiency of existing waste water treatment facilities in removal of AMR. The proposal has been vetted in detail. The objectives are in agreement with the research to be done as per the Kerala State Action Plan on Antimicrobial resistance.

Kerala State Pollution Control Board is pleased to accord sanction for financial assistance to the proposal entitled, “Study of antimicrobial resistance in waste water” by Dr. Swarnalatha, K., Associate Professor, Department of Civil Engineering, College of Engineering, Thiruvananthapuram – 695016 at a total cost not exceeding Rs. 13,09,000/- (Rupees thirteen lakh and nine thousand only) for a period of two years. The budget of the project for two years is detailed below:

| No. | Item | Expenditure in Rupees | | |
|-----|--|-----------------------|-----------------|------------------|
| | | First | Second | Total |
| 1. | Manpower (Research Assitant @ Rs.10,000/month | 1,20,000 | 1,20,000 | 2,40,000 |
| 2. | Consumables (Chemicals, glasswares, sensors, buffer and standard solutions, safety devices) | 2,00,000 | 1,00,000 | 3,00,000 |
| 3. | Setting up a biological safety cabinet with all required accessories in the Environmental Engineering Laboratory of College of Engineering, Thiruvananthapuram | 2,50,000 | - | 2,50,000 |
| 4. | Molecular level characterization and other similar analysis (Out sourced) | 1,50,000 | 1,00,000 | 2,50,000 |
| 5. | Travel for sample collection and related works | 30,000 | 20,000 | 50,000 |
| 6. | Contingencies including stationery | 50,000 | 50,000 | 1,00,000 |
| 7. | Overhead charges | 80,000 | 39,000 | 1,19,000 |
| | Total | 8,80,000 | 4,29,000 | 13,09,000 |

The considerable progress is to be achieved for collection of waste water/sludge samples, testing for ABR, DNA studies and statistical analysis in the first year and the same are to be successfully completed and report is to be submitted in the second year.

The Head of the institution should open a separate savings bank account for crediting the financial assistance released by the Board. An agreement should be constituted in this regard before opening the bank account.

The date of starting of the project should be informed to the Board. The project report, utilization certificate (UC) and statement of expenditure (SE) must be submitted on a project year basis/completion of the project which ever may be earlier. The expenditure for the project shall be met from the Head of account "Non-plan- Research and Development projects".

Sd/-
CHAIRMAN

To
The Accounts Officer

Copy to:

1. The Principal
College of Engineering, Thiruvananthapuram-695016
2. Dr. Swarnalatha K.,
Associate Professor, Department of Civil Engineering,
College of Engineering, Thiruvananthapuram-695016
3. Stock file

FORWARDED BY ORDER

Skw-AT

SENIOR ENVIRONMENTAL ENGINEER - 2

PROCEEDINGS

Sub: R&D programme – Project entitled “Surveillance of Antimicrobial Resistance in selected surface water bodies of Thiruvananthapuram district” by Dr. Salom GnanaThanga V., Professor, Department of Environmental Sciences, University of Kerala, Thiruvananthapuram, Kerala - Sanctioned – Orders issued.

KERALA STATE POLLUTION CONTROL BOARD

NO. PCB/HO/SEE2/General R&D/2019/B

Thiruvananthapuram, Dated 18/10/2019

Read: 1. Letter No. Ad.F1/3039/209 dated 25-9-2019 from the Registrar, University of Kerala, Thiruvananthapuram

2. Kerala Antimicrobial resistance strategic action plan approved by Government of Kerala in October 2018

Reg. with A/D.

ORDER

The Registrar, University of Kerala, Thiruvananthapuram vide the letter read first above, submitted a project proposal entitled, “Surveillance of Antimicrobial Resistance in selected surface water bodies of Thiruvananthapuram district” by Dr. Salom GnanaThanga V., Professor, Department of Environmental Sciences, University of Kerala, Thiruvananthapuram, Kerala at a total cost of Rs. 10,53,000/- (Rupees ten lakh fifty three thousand only) for a period of two years. The objectives of the study are for surveillance of Antimicrobial Resistance in Karamana, Killiyar and TS Canal along their course at selected stations (100 stations) from rivers, dug wells/hospital waste disposal sites; isolation of bacteria from water and identification and testing of resistance to selected antibiotics and to do DNA amplification of specific microbial cultures(resistant) by PCR and identification of the microbes. The proposal has been vetted in detail. The objectives are in agreement with the research to be done as per the Kerala State Action Plan on Antimicrobial resistance.

Kerala State Pollution Control Board is pleased to accord sanction for financial assistance to the proposal entitled, “Surveillance of Antimicrobial Resistance in selected surface water bodies of Thiruvananthapuram district” by SalomGnanaThanga V., Professor, Department of Environmental Sciences, University of Kerala, Thiruvananthapuram, Kerala at a total cost of Rs. 10,53,000/- (Rupees ten lakh fifty three thousand only) for a period of two years. The budget of the project for two years is detailed below:

| No. | Item | Expenditure in Rupees | | |
|-----|---|-----------------------|-----------------|------------------|
| | | First | Second | Total |
| 1. | Project fellow salary @Rs. 22,000 per month | 2,64,000 | 2,64,000 | 5,28,000 |
| 2. | Consumables(chemicals and glass wares) | 2,00,000 | 1,00,000 | 3,00,000 |
| 3. | Field work and sampling | 50,000 | 25,000 | 75,000 |
| 4. | Identification charges(external service) | 50,000 | 50,000 | 1,00,000 |
| 5. | Contingencies | 25,000 | 25,000 | 50,000 |
| | Total | 5,89,000 | 4,64,000 | 10,53,000 |

The outcomes of the project in the first year are:

1. The hotspots of AMR will be identified in Thiruvananthapuram city
2. Bacterial cultures acquiring resistance to selected antibiotics will be identified
3. The most resistant commercial antibiotics will be identified.

The outcomes in the second year are:

1. Source of AMR in the hotspots will be understood
2. Environmental factors affecting AMR will be elucidated.

The Head of the institution should open a separate savings bank account for crediting the financial assistance released by the Board. An agreement should be constituted in this regard before opening the bank account.

The date of starting of the project should be informed to the Board. The project report, utilization certificate (UC) and statement of expenditure (SE) must be submitted on a project year basis/completion of the project which ever may be earlier. The expenditure for the project shall be met from the Head of account "Non-plan- Research and Development projects".

Sd/-
CHAIRMAN

To
The Accounts Officer

Copy to:

1. The Registrar, University of Kerala
2. Dr. Salom Gnana Thanga V., Professor,
Department of Environmental Sciences,
University of Kerala, Thiruvananthapuram
3. Stock file

FORWARDED BY ORDER

S. S. S.

SENIOR ENVIRONMENTAL ENGINEER - 2

PROCEEDINGS

Sub: - Sanction for execution of Comprehensive Annual Maintenance Contract of CAAQMS and display system at Eloor - Edayar with M/s. Environment SA.Pvt.Ltd -Sanctioned-Orders issued.

KERALA STATE POLLUTION CONTROL BOARD

No. PCB/HO/EE3/CAAQMS-ELOOR /64/2014

Dated: 03.04.2019

- Read:-1. This office proceedings of even no. dated 25.05.2016
2. This office letter of even no. dated 25.05.2016
 3. Agreement executed on 26.08.2016
 4. Proceedings of even no. dated 9.12.2016
 5. Letter no. ESAIPL/2018/11/01 dated 19.01.2018 from M/s. Environment S.A Pvt Ltd
 6. Proceedings of even no. dated 9.12.2016.03.2018
 7. Invoice no. TS/18-19/1686 dated 08.02.19

ORDER

Vide order read 1st, sanction was accorded for the purchase, transportation, installation & commissioning and comprehensive maintenance of continuous ambient air quality equipment for 5 years after one year warranty period through M/s. Environment S.A Pvt Ltd, Navi Mumbai for an amount of 40969 Euro for imported items and Rs.23,46,285/- for indigeneous items excluding taxes; Rs.2,93,286/- for the charges towards sales tax (12.5%) and Rs.7,75000/- towards cost for annual maintenance contract during warranty period and Rs. 55,55,640/- for comprehensive AMC for 5 years after one year warranty period and service tax @ 14.5%. Vide letter read 2nd, supply order has been issued to M/s Environment S.A Pvt Ltd for the same.

As per the agreement vide paper read (3) 90% of basic cost of indigenus items of CAAQMS Rs. 21,11,656.5 (Rupees Twenty one lakhs eleven thousand six hundred and fifty six only)was sanctioned to M/s Environment S.A Pvt Ltd, Navi Mumbai vide order under ref (4) and balance 10% payment with tax ie. Rs 5,27,914/- (Rupees Five lakh twenty seven thousand nine hundred and fourteen only) was made vide ref. (6) on successful installation and commissioning.

The matter is examined and sanction is hereby accorded to enter in to agreement of CAMC with M/s. Environment S.A Pvt Ltd at a total amount of Rs. 55,55,640 (Rupees Fifty five lakhs fifty five thousand six hundred and forty only) for 5 years after one year warranty period and payment of AMC charges for warranty period for Rs 7,75,000 +18% GST(Rs 9,14,500/-) (Rupees nine lakhs fourteen thousand and five hundred only) shall be made upon execution of the agreement. The expenditure shall be met from "Non-Plan-Annual Maintenance Charges" in the current year's budget.

Sd/-

Member Secretary

To

1. The Accounts Officer,Head Office
2. The Environmental Engineer,
Environmental Surveillance Centre,
Ernakulam

Copy to:

1. The Director,
Environment S.A Pvt Ltd,
D 16,3/4 TTC Industrial Area
Turbhe MIDC, Navi Mumbai 400705
2. Accounts section.
3. Stock file.

FORWARDED /BY ORDER

BINDHU RADHAKRISHNAN Digitally signed by BINDHU RADHAKRISHNAN
Date: 2019.04.03 16:22:53 +05'30'

SENIOR ENVIRONMENTAL ENGINEER-1

PROCEEDINGS

Sub:- Payment towards Comprehensive Annual Maintenance contract of CAAQMS and display system at Calicut for the period of 01.12.2018 to 28.02.2019 to M/s Chemtrol Industries Pvt.Ltd Sanctioned – Orders issued.

KERALA STATE POLLUTION CONTROL BOARD

Thiruvananthapuram,

No.PCB/HO/EE3/AP-CAAQMS-KKD/60/2014

Date:13.06.2019

- Read: 1. This office proceedings of even no dated 28.12.2015,13.03.2014
 2.Invoice no AAS15003 dated 19.01.2018
 3.This office proceedings of even no dated 28.03.2018
 4. Agreement executed on 28.03.2018
 5.This office proceedings of even no dtd 03.12.2018
 6. Letter No. AAS150031 dated 27.03.19 enclosing invoice no.AAS150031
 Dated 27.03.19
 7. Letter No.PCB/RO/KKD/005/2014 dated 01.04.19
 8:Email dated 30.04.19 from the CEE,RO,Kozhikode

ORDER

Vide order read 1st above sanction had been issued for the purchase transportation , installation and commissioning and comprehensive maintenance of continuous ambient air quality monitoring equipment and display system for 5 years after warranty period through M/s Chemtrols Industries Pvt Ltd for an amount of USD 96,942.78 for imported items and Rs.22,76,605/- for indigenous items excluding taxes; Rs.4,50,737/- for charges towards freight, insurance charges, and Rs.9,25,120/- cost for AMC during warranty period and Rs.97,54,920/- comprehensive maintenance contract for 5 years after 1 year warranty including tax.

Vide order read 3rd above sanction was accorded to enter into agreement of CAMC with M/s Chemtrols Industries Pvt Ltd for an amount of Rs.97,54,920/- excluding tax for 5 years after the warranty period and to pay an amount of Rs.5,50,560/- (Rupees Five lakh fifty thousand five hundred and sixty only) including tax for the AMC amount for the warranty period (December 2016 to November 2017) to M/s Chemtrols Industries Pvt. Ltd as cheque on execution of the agreement.

Agreement has been executed vide paper read (4) above for the comprehensive maintenance of CAAQMS with M/s Chemtrols Industries

Pvt.Ltd. and payment of Rs.5,50,560/- (Rupees Five lakh fifty thousand five hundred and sixty only) including tax towards the CAMC amount for the period 01.12.2016 to 30.11.2017 was made to M/s Chemtrols Industries Pvt.Ltd as cheque. Payment of AMC charges for period 1.12.2017 to 30.11.2018 was made vide ref (5).

Vide read (6) M/s Chemtrols Industries Pvt. Ltd has submitted an invoice for an amount of Rs.4,05,000/- and 18% GST (total of Rs.4,77,900)towards CMC period for the period 01.12.2018 to 28.02.2019 (one quarter).

As per the agreement executed vide paper read (4) the comprehensive Annual Maintenance Contract amount without taxes for 2nd year is Rs.16.2 lakhs.

The Chief Environmental Engineer, Regional Office, Kozhikode reported that the electricity bill amount pertaining to the period December 2018 to February 2019 (1 quarters) is Rs.1,16,624/- (Rupees one lakh sixteen thousand six hundred and twenty four only) and the internet bill amount pertaining to the period December 2018 to February 2019 (1 quarters) is Rs.2,421/- (Rupees two thousand four hundred and twenty one only) as per ref.(7).As per agreement the electricity bill and the internet bill amount will be deducted by the Board from the Comprehensive Annual Maintenance Contract amount.

As the electricity and internet bills for the period from 1.09.18 to 30.11.2018 was not received, an average amount of Rs.1,21,378/- was deducted from payment made vide ref(5). It was informed vide ref (8) by Chief Environmental Engineer, Regional Office, Kozhikode that the actual expenditure towards electricity and internet bills for the period from 1.09.18 to 30.11.2018 was Rs. 1,03,471/- and hence balance amount of Rs.17,907/- shall also be paid to M/s. Chemtrol Industries Pvt. Ltd along with payment for this quarter as per ref(5)

The total amount towards CAMC for the period from 1.12 2018 to 28.02.2019 is as follows

Amount towards CAMC period for the period
from 01.12.2018 to 28.02.2019

:Rs. 4,05,000/-

| | |
|--|-----------------|
| Electricity charges (for the period from 01.12.2018 to 28.02.2019) | : Rs.1,16,624/- |
| Internet Charges (for the period from 01.12.2018 to 28.02.2019) | : Rs. 2,421/- |
| Total electricity and internet charges for the period 1.12.2018 to 28.02.2019 | :Rs.1,19,045/- |

| | |
|---|---------------|
| Total amount after deducting electricity and internet charges for the period from 01.12.2018 to 28.02.2019 | Rs.2,85,955/- |
|---|---------------|

| | |
|---|-----------------|
| Average electricity and internet charges calculated for the period from 1.09. 2018 to 30.11.2018 | : Rs.1,21,378/- |
|---|-----------------|

| | |
|--|-----------------|
| Actual Electricity and internet charges calculated for the period from 1.09. 2018 to 30.11.2018 | : Rs.1,03,471/- |
|--|-----------------|

| | |
|---|-----------------|
| Balance to be paid to M/s.Chemtrol industries(P)Ltd | :Rs. 17,907/- |
| Net amount | :Rs. 3,03,862/- |

The AMC amount payable to M/s. s Chemtrols Industries Pvt.Ltd. is calculated as follows:

| | |
|---|------------------|
| AMC amount for the period from 01.12.2018 to 28.02.2019 | |
| +balance amount for 1.09. 2018 to 30.11.2018 | : Rs. 303862/- |
| 18% GST | :Rs. 54,695/- |
| | <hr/> |
| | Rs.3,58,557.16/- |
| Less IT 2% | : Rs.7171 /- |
| Less TDS on GST 2% of Rs.3,03,862 | : Rs.6077 /- |
| | <hr/> |
| Net Amount | :Rs. 3,45,309 /- |

The matter was examined. Sanction is hereby accorded to pay an amount of Rs 3,45,309 /-(Rupees Three lakh forty five thousand three hundred and nine only) after deducting TDS on IT(2%)(Rs.7171 /-) and TDS on GST(Rs.6,077 /-)for the period from December 2018 to February 2019 to M/s Chemtrols Industries Pvt. Ltd .,through RTGS(Account No-02390330000063, HDFC BANK LTD, Branch: Hiranandani, Powai, Mumbai, IFSC: HDFC0000239).

The expenditure shall be met from Non-Plan-AMC-CAAQMS in the current year's budget.

**Sd/-
MEMBER SECRETARY**

To

The Accounts Officer (with original bill)

Copy to:

1. The Director
M/s Chemtrol Industries Pvt.Ltd
No-13,Block-1,SIDCO Electronics Complex
Thiru-Vi-Ka Industrial Estate,Guindy,
Chennai-600032.
2. The Chief Environmental Engineer,
Regional Office,
Kozhikode
3. Stock file

FORWARDED / BY ORDER

BINDHU RADHAKRISHNAN Digitally signed by BINDHU RADHAKRISHNAN
Date: 2019.06.13 13:58:33 +05'30'

SENIOR ENVIRONMENTAL ENGINEER-1

PROCEEDINGS

Sub: - Release of payment towards revamping of connectivity between control room and CCTV-Sanctioned-orders issued.

KERALA STATE POLLUTION CONTROL BOARD

No. PCB/SCP/38/2012

Dated: 10.12.2019

-
- Read:-1. This office proceedings of even no dated 09.03.2018.
2. MoU dated 22.3.2018
3. This office proceedings of even no dated 22.03.2018.
4. Letter No. KECM/SSG/F2(T)1279&1499/2019-20/248 dated 28.06.2019

ORDER

Vide order cited 1st , sanction was accorded to execute the work of revamping the connectivity between control room and existing CCTV system through M/s. Keltron at a total cost not exceeding Rs.15,21,702/-(Rupees Fifteen lakhs twenty one thousand seven hundred and two only) without taxes, subject to condition that final payment will be as per actual and conditions as per supply order.

Vide order cited 3rd sanction was accorded to release advance payment of Rs.8,79,851/-(Rupees Eight lakhs seventy nine thousand eight hundred and fifty one only) to the General Manger , Keltron, Thiruvananthapuram, upon remittance of Security Deposit and execution of agreement vide ref cited 2nd .

Vide order 3rd M/s. Keltron, have informed that they have successfully completed the project and submitted invoice for Rs.15,96,165/- (Rs.13,52,682+taxes)(Rupees Fifteen lakhs ninety six thousand one hundred and sixty five only). The Environmental Engineer,ESC,Eloor has certified the invoice and recommended payment for balance amount of Rs. 7,16,314/- (Rupees Seven lakhs sixteen thousand three hundred and fourteen only).

Hence sanction is hereby accorded to release an amount of Rs. 7,16,314/- (Rupees Seven lakhs sixteen thousand three hundred and fourteen only)to the account of M/s. KELTRON, Thiruvananthapuram towards revamping the connectivity between control room and existing CCTV system as mentioned below.

| | |
|-------------------------|--|
| NAME OF THE BANK | STATE BANK OF INDIA |
| BRANCH | COMMERCIAL BRANCH |
| ACCOUNT NO. | 10183255263 |
| ACCOUNT NAME | KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION LTD. |
| IFSC CODE | SBIN0004350 |

The expenditure in this regard shall be met from the head of account 'Non-Plan-Purchase and Maintenance of Lab equipment' in the current year's budget.

Sd/-
Member Secretary

To

1. The Accounts officer
Head Office, Thiruvananthapuram

Copy to:

1. The Environmental Engineer
District Office
ESC,Eloor, Ernakulam
2. Accounts section
3. Stock file

FORWARDED/ BY ORDER

BINDHU RADHAKRISHNAN Digitally signed by BINDHU RADHAKRISHNAN
Date: 2019.12.10 13:22:45 +05'30'

SENIOR ENVIRONMENTAL ENGINEER-1

PROCEEDINGS

Sub: Green Book of Annual Plan 2019-20 Sanction for the purchase of Continuous Ambient Noise Monitoring Station and Display System- Sanctioned - Orders issued

KERALA STATE POLLUTION CONTROL BOARD

No. PCB/HO/AEE-3/CANM/04/19

Dated: 30.09.2019

- Read:-
1. Annual Plan 2019-20
 2. Green Book of Annual Plan 2019-20
 3. G.O. (Rt) No. 40/2019/Envvt dated 13.05.2019
 4. This office proceedings of even no dated 27.07.2019
 5. Minutes of the technical committee meeting held on 27.8.2019.

ORDER

As per G.O. read above Govt. have accorded Administrative sanction for an amount of Rs.194 lakhs for the projects included in the Green Book of Annual Plan 2019-20 of KSPCB under Plan III-Environment Monitoring and Management. Out of which Rs.15 lakhs has been sanctioned for establishing two numbers of Continuous Ambient Noise Monitoring Station and Display System. These stations are proposed to monitor ambient noise parameters viz Leq max, Leq min, Ln₁₀, Ln₅₀, Ln₉₀, etc and display of the above parameters.

Vide ref cited 4th a technical committee was constituted for finalizing the specification, tender notice and for evaluating the bids. Vide ref cited 5th the technical committee meeting for the purchase of CANMS & display system was held on 27.08.19 and after detailed deliberation of the tender document and the scope of project, discussion were made with the Chairman, KSPCB. The Chairman suggested to provide two numbers of Continuous Ambient Noise level Monitoring Stations (CANMS) as sanctioned by Government of Kerala and 2 more Continuous Ambient Noise level Monitoring Stations (CANMS) by utilizing Board's own fund.

The technical committee as per ref (5) suggested to have three-bid in single stage submission i.e. Bid-1-Pre-qualification criteria, Bid-2-Technical specifications

along with submission of duly filled compliance sheet and Bid-3 - financial bid separately.

Sanction is hereby accorded to purchase 4nos of Continuous Ambient Noise Monitoring (CANM) equipment for an amount not exceeding Rs 30,00,000/- (Rupees Thirty lakh only) excluding the CAMC cost and taxes following e-tendering procedure and relevant rules. Taxes at the prevailing rates shall also be paid by the Board.

The expenditure for two stations shall be met from the Head of Account 3435-04-103-96 'Plan III. Environment Monitoring and Management from this year's budget and 2 stations from Non Plan-Purchase of CANMS.

**Sd/-
CHAIRMAN**

To

1. The Accounts Officer
2. The Senior Environmental Engineer-1, Project Section, Head Office

Copy to:

1. The Chief Environmental Engineer, Regional Office,
Thiruvananthapuram/ Ernakulam/Kozhikode
2. Stock file.

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SENIOR ENVIRONMENTAL ENGINEER-1

PROCEEDINGS

Sub: - CEMP for Vengola Grama Panchayat – Implementation of Model Pollution Control facility through NIIST sanctioned –orders issued.

KERALA STATE POLLUTION CONTROL BOARD

PCB/HO/EE3/APC/17/2016

Thiruvananthapuram

Dated: 25.10.2019

Read:-

1. Meeting held on 21.04.2016 in the chamber of Principal Secretary ,
Envl Dept, TVM
2. Letter no. NIIST/ET/AH/KSPCB/10 dated 08.11.2016
3. Minutes of the meeting held in the chamber of chairman on 19.01.2017
4. Letter dated 17.05.2017 from Naas Plywood Industries
5. This office letters of No. PCB/HO/CEC/150/2013 dated 29.06.2017,
20.08.2018,13.03.2019 &25.09.2019
6. Judgement W.P (C) No. 9155 of 2016
7. Minutes of the meeting held on 15.10.2019

ORDER

In the meeting held on 21.04.2016 in the chamber of Principal Secretary, Environment Department, it had been instructed to install a model pollution control facility in an identified Plywood industry in Vengola Grama Panchayat for controlling fugitive emission from such units. NIIST had agreed to provide Technical support for designing of text, as well as designer capture hood, ducting, blowers and VOC destruction biofilters, under their Common Research and Technology Development Hub (CRTDH) programme for environmental Interventions in MSMEs.

NIIST vide ref(2) has submitted proposal for control and treatment of emissions at a model plywood unit. It contains, a conceptual design of a pollution control facility for a typical plywood industry including exhaust collection system and biofilter for hot press. The cost estimate for the installations is Rs 35,14,026 /- including 15% institutional over head expenses. In the meeting held on 19.01.2017, the proposal was discussed and it was decided that Board shall request the Government on 70:30 (State Government: Beneficiary) proportion towards funding for implementation of the project and also decided to entrust the Environmental Engineer, District Office, Perumbavoor to enquire the willingness of

M/s. Naas Plywood Industry, an award winner for implementation of model plant and to share 30% cost as the beneficiary industry.

Vide ref 4th, M/s. Naas plywood industries, Allapra P.O, Perumbavoor, Ernakulam had informed their willingness for implementation of model plant.

Vide ref 5th, Board had requested the Government for sanction for implementation of model plant in a plywood industry in Vengola Grama Panchayat and requested for sanctioning 70% of the total project cost. But sanction is not received yet.

In the light of judgement dated 08.02.2019 in WP(C)9155/2016(ref.6th), meeting was conducted on 15.10.2019, and Board decided to speed up the implementation of model control facility. As the project is not included in the Annual Plan 2019-20, and no fund is sanctioned from Government it is decided to met the project cost from the Non plan scheme of the Board.

Hence sanction is hereby accorded to implement the above project through NIIST, Industrial Estate, Pappanamcode, Thiruvananthapuram, at total cost of Rs.35,14,026/- Lakhs (Rupees thirty five lakhs fourteen thousand and twenty six only). The amount shall be released as per the agreement to be executed.

The expenditure shall be met from the Head of Account Non Plan- 'Research and Development project. The 30% shall be recouped from M/s.Nass plywood industries.

Sd/-
MEMBER SECRETARY

To

1. The Director,
CSIR-NIIST,
Industrial Estate, Pappanamcode,
Thiruvananthapuram.

Copy to :

1. Accounts Officer
Head Office, Thiruvananthapuram
2. M/s Naas plywood industries
VP,X 56/H,Thottapadan Junction,
Allapra P.O, Perumbavoor.
3. The Environmental Engineer,
District Office-2, Ernakulam
4. The Chief Environmental Engineer,
Regional Office, Ernakulam
5. Stock file

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SENIOR ENVIRONMENTAL ENGINEER-1

PROCEEDINGS

Sub:- Release of 10% payment towards the sampling and analysis charges for the study on "Hydrochemistry of Vembanad Back waters with special reference to pollution Problems and its Management Measures"- Sanctioned – Orders issued.

KERALA STATE POLLUTION CONTROL BOARD

PCB/EE3/PS-IIIC/17/2012

Date: 19.11.2019

Read:

1. MoU executed on 7.03.2017
2. Letter no.L3/KSPCB/17-18/3 dated 03.06.2017 and letter dated 16.08.2017 from Dr.S.Bijoy Nandan, Professor, CUSAT
3. Minutes of the meeting held on 22.08.2017 in the chamber of Chairman
4. Letter no. nil dated 28.03.2018 and 18.06.2018 from Dr. S. Bijoy Nandan, Professor, CUSAT
5. This office proceedings of even no dated 03.08.2018
6. Proceedings no. PCB/ALPA/TG-2282/18 dated 13.08.2018 of the Environmental Engineer, District Office, Alappuzha
7. Letter no.nil dated 25.09.2019 from Dr.S.Bijoy Nandan, Professor, CUSAT

ORDER

In view of the pollution problem of Vembanad lake, a study on Hydrochemistry of Vembanad lake society with special reference of its pollution problems and its management measures proposed by Dr. S. Bijoy Nandan, Professor, Cochin University of Science & Technology had been taken up by the Board during the annual plan 2013-2014.

Vide letter cited 2nd , the Principal Investigator has reported additional expenditure for sampler analysis and also requested premission for taking bimonthly samples from April 2017 to March 2018 to complete 1 year of study to get more credible results. As per the MOU executed on 07.03.2017 there was no provision for extension of project or release of additional fund and hence it was decided in the meeting held on 22.08.2017, that additional fund cannot be provided and further sampling and analysis upto March 2018 can be done as a part of water quality monitoring of Vembanad back waters and it can be done through District Office, Alappuzha in consultation with CUSAT. The bills for sampling, preparation, extraction and analysis of metal and pesticide analysis by the CUSAT shall be submitted to District Office, Alappuzha for payment.

Vide letter cited 4th, Dr. S. Bijoy Nandan forwarded the sampling and analysis bills for the period August to March 2018 amounting to Rs. 2,94,307/- (Rupees Two lakh ninety four thousand three hundred and seven only) for reimbursement. Vide letter dated 18.06.2018 it is informed that the final report for the project is being finalized. The matter was examined and as per order read 5th the Environmental Engineer, District Office, Alappuzha was instructed to release 90% of the bill amount initially and to release the remaining 10% after receipt of the final report. Accordingly an amount of Rs. 2,64,876/- (Rupees Two lakhs sixty four thousand eight hundred and seventy six only) was released vide ref 6th from District Office, Alappuzha. Since vide ref cited 7th the final report of the project was submitted, the remaining 10% payment of the project can be made.

The matter is examined and sanction is hereby accorded to the Environmental Engineer, District Office, Alappuzha to release the balance amount of Rs 29,431 /- (Rupees Twenty nine thousand four hundred and thirty one only) to A/c No. 856910100005847 of Registrar, Cochin University of Science And Technology, Cochin at Bank of India, Kalamassery South, IFSC Code: BKID0008569, by meeting the expenditure from the head of account "Non Plan- Research & Development Projects" of current year's budget.

Sd/-

MEMBER SECRETARY

To

1. The Environmental Engineer,
District Office, Alappuzha.

Copy to:

1. The Registrar
CUSAT, School of Marine Sciences,
Fine Arts Avenue, Kochi-682016
2. Dr. Bijoy Nandan,
Professor, CUSAT, School of Marine Sciences,
Fine Arts Avenue, Kochi-682016
3. The District Treasury Officer
Thiruvananthapuram
4. The Accounts officer/Accounts section
Head Office
5. Stock file

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SENIOR ENVIRONMENTAL ENGINEER-1

Annexure - 9**List of Equipments for which amount sanctioned under non-plan**

| Sl. No | Name of Equipment | Office | Sanctioned date | Amount in Rs |
|---------------|---------------------------------------|------------------------------------|------------------------|---------------------|
| 1 | Calibration of laboratory equipments | DO Pathanamthitta | 18/05/2019 | 48,380 |
| 2 | Repairing of RDS machine | Central Laboratory, | 30/05/2019 | 29,650 |
| 3 | Purchase of Helium Gas for GC-MS | Central Laboratory, | 30/05/2019 | 29,264 |
| 4 | Purchase of Glass Micro Fiber for HVS | Central Laboratory, EKM | 11/06/2019 | 1,02,955 |
| 5 | Flame photometer purchase | DO, TVM | 21/06/2019 | 45000 |
| 6 | Customs clearance charge of ECD | Central Laboratory, | 27/06/2019 | 17,455 |
| 7 | Repairing of Autoclave | DO palakkad | 27/06/2019 | 16,343 |
| 8 | Calibration of RDS | DO, TVM | 27/06/2019 | 28,000 |
| 9 | Purchase NIST | Central Laboratory, EKM | 01/07/2019 | 25,349 |
| 10 | Purchase of PTFE Filter Paper | Central Laboratory, EKM | 04/07/2019 | 4,60,200 |
| 11 | Hot plate | Central Laboratory, EKM, DO Kollam | 05/07/2019 | 14,702 |
| 12 | Sartorius Microbalance calibration | Central Laboratory, EKM | 05/07/2019 | 62,682 |

| | | | | |
|----|--|------------------------------------|------------|----------|
| 13 | Purchase of Glass Micro Fibre Filter Paper | Central Laboratory, EKM | 25/07/2019 | 8,50,000 |
| 14 | Purchase of Glass Micro Fibre Filter Paper | Central Laboratory, EKM | 17/07/2019 | 85,000 |
| 15 | Chemical purchase for SWMP | DO, TVM | 23/07/2019 | 25,000 |
| 16 | Purchase of Vials & Caps | Central Laboratory, EKM | 23/07/2019 | 12,390 |
| 17 | Repairing of RDS machine | Central Laboratory, EKM | 14/08/2019 | 34,987 |
| 18 | Advertisement charge to Hues | Central Laboratory, EKM | 27/08/2019 | 1,78,886 |
| 19 | Repairing RDS | Central Laboratory, EKM, ESC Eloor | 01/10/2019 | 24,780 |
| 20 | Repair of BOD incubator | DO, Palakkad | 10/10/2019 | 7,800 |
| 21 | Calibration of laboratory equipments | ESC Eloor | 28/10/2019 | 56,286 |
| 22 | Purchase of Sterile Membrane Filter paper | Central Laboratory, EKM, ESC Eloor | 14/11/2019 | 4,51,350 |
| 23 | Purchase of Helium and Nitrogen Cylinders | Central Laboratory, EKM, ESC | 26/11/2019 | 61,702 |
| 24 | Repair of BOD incubator | DO, Kollam | 30/11/2019 | 14,875 |
| 25 | Purchase of Teflon Beakers | DO Pathanamthitta | 02/12/2019 | 8,550 |
| 26 | Purchase of consumables for water | Central Laboratory, | 09/12/2019 | 180,080 |

| | | | | |
|--------------|--|-------------------------|------------|----------------------|
| 27 | Purchase of portable sampler (3nos) | Central Laboratory, EKM | 17/12/2019 | 1872306 |
| 28 | Purchase of portable water quality monitoring kit | Central Laboratory, EKM | 19/12/2019 | 1650000 |
| 29 | Ratification of purchase of chemicals | DO Kannur | 23/12/2019 | 19,227 |
| 30 | Purchase of Chemicals | Central Laboratory, EKM | 24/12/2019 | 5,00,000 |
| 31 | Purchase of glasswares | Central Laboratory, EKM | 24/12/2019 | 5,00,000 |
| 32 | Purchase of consumables | Central Laboratory, EKM | 24/12/2019 | 5,00,000 |
| 33 | Purchase of analog thickness gauge and digital thickness gauge | Central Laboratory, EKM | 04/12/2019 | 217141 |
| 34 | Continues flow analyser | Central Laboratory, EKM | 06/12/2019 | 6794000 |
| 35 | Purchase of lab equipments | DO Alappuzha | 06/01/2020 | 2,23,000 |
| 36 | Installation of TKN Apparatus | DO Wayanad | 14/01/2020 | 10,325 |
| 37 | Laminar Air Flow | DO, TVM | 22/01/2020 | 78600 |
| TOTAL | | | | 1,14,69,874/- |